

SUPREME COURT OF INDIA

(GRANT NO.65)

Statement of Receipts and Disbursements for the year 2013-14 (Rupees in Crores)

S.No.	Head of Account	Actuals upto aug, 2013	Copy upto aug,2012	% Variation
	<u>Receipts</u>			
	Consolidated Fund of India			
	Revenue Receipts			
	Tax Revenue	2.86	2.33	22.75
	Non-Tax Revenue	1.36	1.38	-1.45
	Grants-in-aid & contribution			
	Capital Receipts			
	Recovery of Loans	0.14	0.15	-6.67
	Other Non- DebtCapital Receipts			
	Public Debt			
	Contingency Fund			
	Public Account	65.99	81.44	-18.97
A	Total Receipts	70.35	85.3	-17.53
	<u>Disbursements</u>			
	Consolidated Fund of India			
	Revenue Expenditure			
	Plan			
	Non-Plan	64.17	55.74	15.12
	Capital Expenditure			
	Plan			
	Non-Plan			
	Loans & Advances			
	Plan			
	Non-Plan	0.14	0.01	1300.00
	Contingency Fund			
	Public Account	67.75	82.66	-18.04
B	Total Disbursements	132.06	138.41	-4.59
C	Net Cash Flow (A-B)	-61.71	-53.11	

Copy-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

Sr.Accounts officer

SUPREME COURT OF INDIA

Statement of Receipts for the year (2013-2014)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto aug, 2013	Coppo upto aug, 2012	% Growth
	<u>Revenue Receipts</u>			
1	0021-Taxes other than Corp.Tax	2.86	2.33	22.75
2	0049-Interest Receipts	0.1	0.11	-9.09
3	0059-Public Works	0.56	0.56	0.00
4	0070-Other Administrative Service	0.23	0.21	9.52
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits	0.14	0.16	-12.50
6	0210-Medical and Public Health	0.2	0.21	-4.76
7	0216-Housing	0.13	0.13	0.00
	<u>Capital Receipts</u>			
1	Servants	0.14	0.15	-6.67
	<u>Total:</u>	4.36	3.86	12.95

Copy-Corresponding figure for Previous Year

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SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2013-2014)

(Rupees in Crore)

S.No.		B.E. 2013-2014			Actual Exp upto -aug, 2013			Coppo upto aug, 2012		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.65									
	Supreme Court of India	0	129.41	129.41		59.84	59.84		53.12	53.12
<i>COPPY- Corresponding figure for Previous year</i>										

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

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